Metro Jet Airways Training Private Limited (Under Corporate Insolvency Resolution Process)

CIN Number - U80302RJ2006PTC022906

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sr. No.	Category of creditor		ry of claims ceived	Summary of	claims admitted	Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	=	-	-	-	-	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	4	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	
6	Operational creditors (Employees)	-	-	-	-	-	-		6	
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	48,348,852	1	48,348,852	-	-	-	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	
	TOTAL	1	48,348,852	1	48,348,852	-	-	-		

Name of the Corporate Debtor: Metro Jet Airways Training Private Limited; Date of Commencement of CIRP: 10/08/2022; List of Creditors As On: 26/08/2022 List of Secured Financial Creditors belonging to any class of Creditors

												(Amount in Ks.)		
Sr.	Name of the	Details o	of claim received		Det	ails of claim adu	nitted			Amount of	Amount of any	Amount of claim	Amount of	Remarks, if any
No.	Creditor									contingent	mutual dues, that	not admitted	claim under	
										claim	may be set-off		verification	
										Claiiii	illay be set-oil		verincation	
		Date of	Amount claimed	Amount of claim	Nature of claim	Amount	Amount	Whether	% of voting					
		receipt		admitted					share in CoC					
		receipt		aumitteu					Share in Coc					
							guarantee	party?						
						interest								
-	 													
	1													

Name of the Corporate Debtor: Metro Jet Airways Training Private Limited; Date of Commencement of CIRP: 10/08/2022; List of Creditors As On: 26/08/2022 List of Unsecured Financial Creditors belonging to any class of Creditors

(Amount in Rs.) Amount of any Name of the Details of claim received Details of claim admitted Amount of Amount of claim not Amount of Remarks, if any No. Creditor contingent mutual dues, that admitted claim under claim may be set-off verification Amount claimed Amount of claim Nature of claim Amount covered Amount Date of Whether % of voting receipt admitted by security interest related party? share in CoC covered by guarantee

Name of the Corporate Debtor: Metro Jet Airways Training Private Limited; Date of Commencement of CIRP: 10/08/2022; List of Creditors As On: 26/08/2022
List of Secured Financial Creditors (other than financial creditors belonging to any class of Creditors)

	r.	Name of the Creditor	Details o	f claim received			Details of claim admi	tted			Amount of	Amount of any	Amount of claim	Amount of	Remarks, if any
1	lo.										contingent	mutual dues, that	not admitted	claim under	
											claim	may be set-off		verification	
			Date of	Amount claimed	Amount of claim	Nature of claim	Amount covered by			% of voting					
			receipt		admitted		security interest	covered by	related party?	share in CoC					
								guarantee							
L															

Name of the Corporate Debtor: Metro Jet Airways Training Private Limited; Date of Commencement of CIRP: 10/08/2022; List of Creditors As On: 26/08/2022

List of Unsecured Financial Creditors (other than financial creditors belonging to any class of Creditors)

Sr. No.	Name of the Creditor	Details	of claim received		De	etails of claim adm	itted			Amount of contingent	Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under	Remarks, if any
		Date of receipt		Amount of claim admitted				Whether related party?	% of voting share in CoC	claim	may be set-off		verification	

Annexure 5 Name of the Corporate Debtor: Metro Jet Airways Training Private Limited; Date of Commencement of CIRP: 10/08/2022; List of Creditors As On: 26/08/2022 List of Operational Creditors (Workmen)

Sr. No.	Name of Authorised Representative, if any	Name of the Workman	Details of	claim received	Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
					Amount of claim admitted		related	% of voting share in CoC, if Applicable					
													_

Name of the Corporate Debtor: Metro Jet Airways Training Private Limited; Date of Commencement of CIRP: 10/08/2022; List of Creditors As On: 26/08/2022 List of Operational Creditors (Employees)

_												(Amount in Ks.)	
Sr.	Name of	Name of the Employee	Details of	f claim received		Details of claim add	mitted		Amount of	Amount of any	Amount of claim	Amount of claim	Remarks, if any
No.	Authorised								contingent	mutual dues, that	under verification	not admitted	
	Representative, if								claim	may be set-off			
	any									,			
	any		Date of	Amount claimed	Amount of claim	Nature of claim	Whether	% of voting					
			receipt		admitted		related	share in CoC,					
								if Applicable					
							party:	п Аррисавіе					
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2													
3													
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Annexure 7 Name of the Corporate Debtor: Metro Jet Airways Training Private Limited; Date of Commencement of CIRP: 10/08/2022; List of Creditors As On: 26/08/2022 List of Operational Creditors (Government Dues)

Sr.		Details of Claim	Details (of claim received		Details	of claim admitte	d			Amount of	Amount of any		Amount of	Remarks, if any
No.												mutual dues, that		claim under	
	Department	Government	Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount	Amount	Whether	% of voting	claim	may be set-off	admitted	verification	
					admitted			covered by		share in					
								-		CoC, if					
							interest			Applicable					
1															
2															
3															
4															

Annexure 8 Name of the Corporate Debtor: Metro Jet Airways Training Private Limited; Date of Commencement of CIRP: 10/08/2022; List of Creditors As On: 26/08/2022 List of Operational Creditors (Other than Workmen and Employees and Government Dues)

Sr. No.	Name of the Creditors	Details	of claim received		Detai	ls of claim admitte	ed			Amount of contingent	Amount of any mutual dues,	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted			Amount covered by guarantee	related	% of voting share in CoC		that may be set- off		under Vermedation	
	Jaipur Trade Expocentre Private Limited	8/22/2022	48,348,852		Operational Creditor for License Fees and Damages	800,000	-	No	100	-	-	-	-	

Name of the Corporate Debtor: Metro Jet Airways Training Private Limited; Date of Commencement of CIRP: 10/08/2022; List of Creditors As On: 26/08/2022 List of Other Creditors (Other than Financial Creditors and Operational Creditors)

Sr. No.	Name of the Creditors	Detail	s of claim received		Deta	ils of claim admitted		Amount of contingent	Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under	Remarks, if any
		Date of receipt		Amount of claim admitted		Amount covered by security interest	Whether related party?	claim	may be set-off	ummee	verification	
1												
2												
3												
4												